(b) to (d) The matter has been discussed in a jointmeeting of Ministry of Road Transport and Highways, Ministry of Environment and Forests, Ministry of Defence, Government of West Bengal and National Highways Authority of India and accordingly, a proposal for carrying out survey and investigation for the existing alignment of NH-31C has been submitted to Ministry of Environment and Forest for necessary clearance. Final decision has not been taken.

Financial condition of Road Transport Corporation

†1749. SHRI LAXMINARAYAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any scheme under Government's consideration for improving the financial condition of Government Road Transport Corporation;
 - (b) if so, the proposed facilities as per the scheme;
 - (c) by when a decision would be taken in this regard; and
- (d) whether there is any provision for providing any special facility to any State in this regard; if so, the name of the State and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) No, Sir.

(b) to (d) Do not arise.

Public Transport Corporation

†1750. SHRI LAXMINARAYAN SHARMA. Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government are aware of the fact that almost all the Public Transport Corporations are running in losses and their economic situation is exceedingly pitiable;
 - (b) whether Government have its share capital in such Corporation; and

[†] Original notice of the question was received in Hindi.

- (c) if so, the action Government propose to take to keep such Corporations in profit?
- THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) State Road Transport Corporations are managed by the State Governments concerned. As per information available, most of these Corporations, for which data is available, are incurring losses.
- (b) Central Government had invested share capital in the Corporations under Road Transport Corporation Act, 1950, in the past. However, this scheme was discontinued by Planning Commission in the year 1993-94.
- (c) Action for making Corporations profitable, needs to be taken by the management of Corporations which is vested in the respective State Governments.

Road connecting Kishanganj to Gopalganj in Bihar

- †1751. SHRI MANGANI LAL MANDAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that the road of National Highway Development Project connecting the country from West to East connects Kishanganj to Gopalganj in Bihar and its Detailed Project Report has been prepared; and
- (b) if so, by when the construction work on NH-57 alongwith the construction of a bridge on the Koshi would commence and by which year the same would be completed?
- THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) It is a fact that East-West corridor under National Highways Development Project connects Kishanganj and Gopalganj. The connection is *via* Purnea and Muzaffarpur. Detailed Project Report from Kishanganj to Purnea and Muzaffarpur to Gopalganj has been completed. Detailed Project Report from Purnea to Muzaffarpur is in progress.
- (c) The work is targeted to be awarded by December 2004 and completed by December 2007.

[†] Original notice of the question was received in Hindi.